

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 93 of 2017 (SZ)

Appellant(s)

Ajayaghosh,
Feroke P.O.
Kozhikode
Kerala

Legal Practitioners for Appellant(s)

Mr. Harish Vasudevan

Vs. Respondent(s)

State Environment Impact Assessment
Authority Trivandrum, Kerala rep by its
Member Secretary and 4 others.

Legal practitioners for respondent(s)

M/s Vidyalakshmi Vipin for R1, R2
M/s E.K. Kumaresan for R3
M/s P.B. Sahasranamam for R4, R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 24.09.2018 Appellant & counsel not present. R1 to R3 counsel present. For appearance of both and reply call on 25.10.2018. (Tmt. Meena Satheesh) Registrar